



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
ORDER

Upon selection to the post of Junior Judicial Assistant, Group-C (Non-Gaz.), in Pay Band Rs. 5200-20200/- with Grade Pay Rs. 2800/- (pre-revised) as per 7th CPC Level-5 plus other admissible allowances under the rules, following official is hereby provisionally taken on the Strength/Pay Rolls of this Establishment of Delhi District Courts as Junior Judicial Assistant, with effect from the date he joined/assumed the duties/charge of the post.

Sl. No.	File No.	Roll No.	Name	Father's Name	Category	Date of Joining	F/N or A/N
1	299	251306	RAVINDER	RAJ PAL SHARMA	EWS	13.02.2026	A/N

As per rule 21(1) of the Delhi District Courts Establishment (Appointment & Condition of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

Note:- Official concerned is directed to submit the ECS Mandate Form & Annexure-II along with necessary documents to the Accounts Branch of the District Concerned for preparation of salary.

Bhanda

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

No. F.299/JJA(R-2024)/Admn.II(HQs)/2026/..... ²⁸⁵⁵¹⁻⁵⁵⁶ Dated: 18 MAY 2026

❖ **Copy forwarded for information and necessary action to:**

1. The Head of Office/DDO, Accounts Branch, Central District, Delhi.
2. Pay & Accounts Office (*through concerned Accounts Branch*).
3. Branch In-Charge, *LAYERS*, THC, Delhi to upload this order on *LAYERS*.
4. Branch In-Charge, Website Committee, THC, Delhi to upload this order on the web-site.
5. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from *LAYERS* or Web-Site of this office since paper-based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/ Misc./Admn.II(HQs)/2025 dated 20/01/2025.
6. Official concerned with the instruction to access this order from the *LAYERS* or Web-Site of this office.

Bhanda

Principal District & Sessions Judge (HQs), Delhi